

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

CP (IB) No. 135/Chd/Hry/2021

IN THE MATTER OF

**Novacare Healthcare Solutions Pvt.
Ltd.**

...Petitioner-Operational Creditor

Versus

Nayati Medical Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 16.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 10.06.2024.

Sd/-

Court Officer